GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE PRODUCTION **RAJYA SABHA UNSTARRED QUESTION NO. 1803** TO BE ANSWERED ON 17th March, 2025

BLAST IN ORDNANCE FACTORIES

1803 SHRI RANDEEP SINGH SURJEWALA:

Will the Minister of Defence be pleased to state:

(a) the number of industrial accidents, including blasts, reported at the ordnance factories across the country during the last five years, year-wise;

(b) the steps taken to provide compensation and support to the families of the deceased workers, and to the injured workers, following the explosions;

(c) whether Government is considering any long-term healthcare or rehabilitation support for those injured, especially for those who may suffer long-term physical or psychological trauma; and

(d) whether there is any plan to review the safety standards and regulations governing ordnance factories, especially concerning the handling and storage of explosives, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF DEFENCE

(SHRI SANJAY SETH)

(a): The number of industrial accidents, including blasts, reported at the 41 Ordnance Factories (now DPSUs) across the country during the last five years, year-wise is given blow: -

Year	Number of Industrial accidents, including blasts reported at the 41 Ordnance Factories (now DPSUs)
2020	54
2021	74
2022	83
2023	75
2024	62

(b): The compensation and support to the families of the deceased workers and to the injured workers are provided as per provisions of Employees Compensation Act, 1923 and financial assistance/ex-gratia as per policies of DPSU concerned.

(c): Yes, Sir. Long term healthcare support to the injured, suffering long-term physical or psychological trauma, is being provided by the DPSUs concerned as per the policies of Government and DPSU concerned.

(d): The erstwhile Ordnance Factories (now DPSUs), concerning handling and storage of explosives, are governed by the safety standards and regulations given by the Centre for Fire, Explosives and Environment Safety (CFEES), which are reviewed from time to time. Further, there is an institutional mechanism of safety audits by different agencies including CFEES, which conducts annual safety audit of factories dealing with ammunition and explosives. A task force has been constituted by the Ministry for assessment of safety aspects in such units.
